

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.68 of 2014**

**Dated : 27<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s OPG Power Generation Pvt. Ltd. . ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Board & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Kamal Budhiraja  
Mr. Aman Gupta  
Mr. Buddy A. Ranganadhan**

**Counsel for the Respondent (s) :**

**ORDER**

**Admit.** Issue notice to all the Respondents returnable on 25.04.2014. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **25.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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